Annexure - 7

Name of Corporate Debtor : Marmagoa Steel Limited; Date of Commencement of Liquidation : 16.02.2021; List of Stakeholders as on: 10.03.2022 List of other stakeholders, if any (other than financial creditors and operational creditors)

| SI. No. | Name of Stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Details of Claim Recived | | Details of Claims Admitted | | | | | | | | | | |
|------------|---|---|--------------------------|-------------------|-----------------------------|-----------------|--|---|-----------------------------------|---|-----------------------------------|--|---------------------------------|---|--|
| | | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by lien or attachment pending disposal | Whether lien or attachment removed ? (Yes/No) | Amount Covered by Guarantee | % share in total amount of claim admitted | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims rejected | Amount of claims under verification | Remarks, if any |
| | Chandor Engineering & Trading Company Private Limited | Equity Shareholder | 17-Mar-21 | 4,02,30,000 | 4,02,30,000 | Shareholder | - | No | No | 100% | - | - | - | | Chandor Ltd own 66% of the total Equity Shares in Marmagoa Steel limited. |
| | Total | | | 4,02,30,000 | 4,02,30,000 | | | | | | | | | 0 | |